

BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH AT AHMEDABAD  
COURT 1

MP/ CP(IB) 13 of 2020

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.08.2020

Name of the Company:

PPG Asian Paints Pvt Ltd

V/s

Rajpal Abhikaran Pvt Ltd

Section:

7 of the Insolvency and Bankruptcy Code, 2016

**ORDER**

Learned Counsel for the Financial Creditor appeared.

Learned Counsel for the Corporate Debtor appeared. Affidavit in reply is filed.

Learned Counsel for the Financial Creditor seeks more time to file rejoinder. It is to be file within 7 days.

Matter to appear for further consideration on 08.10.2020.

(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

Dated this the 21st day of August, 2020

(MADAN B GOSAVI)  
MEMBER (JUDICIAL)